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Bangladesh for a further period of three years; that India would import urea and newsprint from Bangladesh and Bangladesh would import a larger quantity of coal from India.

## Claim applications received by the Oriental Bank of Commerce, Ghaziabad

- 310. SHRIMATI RATAN KUMARI: Will the Minister of FINANCE he pleased to state:
- (a) what is the number of claim applications received date-wise from January, 1986 to June, 1986 by the Oriental Bank of Commerce, Ghaziabad from the widows regarding succession to deceased depositor;
- (b) what is the approximate time to clear such claims especially from widows;
- (c) whether all such applications have since been cleared;
- (d) if not, what are the reasons for the delay in each case; and
- (e) by when all such claims are likely to be finalised?

THE MINTSTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) According to the information furnished by the Oriental Bank of Commerce, four such claim applications were received by its Ghaziabad Branch from the widows on differer (27-3-86, 10-4-86, 3-5-86, and 27.5.86) during fhe period January, 1986 to June, 1986.

- (b) The Bank has reported that the nor mal time taken to process and clear ths claim is approximately 4 weeks.
- (c) to (e) Out Of four claims, one claim has since been finally settled; two claims have been cleared by the Bank and the claimants requested to submit indemnity bonds for releasing the payments; and in one claim, the claimant was advised by the Bank to submit Affidavit as per Bank's format, which is still avaited from her.

## Alleged molestation of a Soviet tonrist in Hotel Samrat in New Delhi

311. DR. G. VIJAY MOHAN REDDY: Wil] the Minister of TOURISM be pleased to state the action taken against the two officials of the India Tourism Develop-

I ment Corporation who were alleged to j have molested a Soviet tourist in Hotel I Samrat in New Delhi recently?

THE MINISTER OF TOURISM (SHRI MUFTI MOHD. SYED): Both the officials involved in the matter were handed over to the police and a case has been registe ed against them. Both of them were also relieved of their duties consequent upon their resignations.

## Effect of introduction of artificial fibres Textile Industry ou cotton growers

312. SHRI VITHALRAO MADHAV-RAO JADHAV:

SHRI RAM CHANDRA VIKAL:

Will \*e Minister of TEXTILES be pleas-ed to stale;

- (a) whether it is a fact that cotton gro wers have been adversely affected due to the introduction of artificial fibres in tex tile industry:
- (b) if so, what guarantee has been offered to the cotton growers about the procurement of their produce;
- (c) what is the fate of the Cotton Monopoly Scheme of Maharashtra; and
- (d) whether there is any proposal to Cotton Monopoly Scheme throughout the country?

THE MINISTER OF STATE TN THA MINISTRY OF TEXTILES (SHRI Ki SHID ALAM KHAN): (a) No, Sir.

- (b) The Government agencies are buying cotton from farmers whenever the prices are falling below the minimum support prices.
- (c) The matter is under consideration of the Government of India.
  - (d) No, Sir.